

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 306**  
**ANSWERED ON 02/12/2025**

AGRI BASED PRODUCTS UNDER INDIA-ASEAN TRADE FRAMEWORK

306. MD. RAKIBUL HUSSAIN:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has identified new markets for Assam tea and agri-based Products under the India-ASEAN trade framework;
- (b) whether bilateral trade with Bangladesh, Myanmar and Bhutan has increased during the last two years;
- (c) whether any trade barriers or logistical challenges persist and if so, the details thereof; and
- (d) the steps being taken to strengthen cross-border trade from Assam?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

(a) Under India-ASEAN Trade Framework, Assam Tea as well as other Tea related products and Agri based products are exported to ASEAN countries. The data relating to export of Tea and Agri based products are available on the website of Ministry at <https://www.commerce.gov.in/trade-statistics/>

(b) The bilateral trade data for Bangladesh, Myanmar & Bhutan for the last five years are enclosed as Annexure.

(c) The issues and challenges relating to trade including technical and logistical challenges are resolved through regular exchanges during established bilateral institutional mechanisms.

(d) The following steps are taken to strengthen and facilitate cross-border trade from Assam:

- Regular coordination meetings with corresponding border agencies, including Customs, Directorate General of Foreign Trade (DGFT), State authorities, transport departments and trade bodies, to promptly resolve operational bottlenecks;

- Continuous engagement with Land Ports Authority of India (LPAI) and State Governments for improvement of infrastructure and logistics at Land Customs Stations;
- Monitoring of trade flow and addressing delays through the local facilitation committees;
- Strengthening of the risk-based assessment and clearance processes to ensure quicker cargo movement;
- Periodic outreach and stakeholder consultations to address trade issues, promote compliance and support market-linked facilitation measures.

## Annexure

**Annexure to in reply to part (b) of Lok Sabha Unstarred Question No. 306 for 02.12.2025**

### **Bilateral Trade Data of last 5 years:**

(Values in US \$ Million)

#### **Bangladesh**

Year	India's Export	India's Import	Total Trade
2020-21	9,691.56	1,091.66	10,783.22
2021-22	16,156.37	1,977.93	18,134.30
2022-23	12,215.85	2,021.24	14,237.09
2023-24	11,065.87	1,844.76	12,910.63
2024-25	11,485.26	2,005.04	13,490.30

#### **Bhutan**

Year	India's Export	India's Import	Total Trade
2020-21	701.02	433.00	1,134.02
2021-22	885.81	545.04	1,430.84
2022-23	1,079.09	535.61	1,614.70
2023-24	963.73	339.11	1,302.84
2024-25	1,263.83	641.71	1,905.54

#### **Myanmar**

Year	India's Export	India's Import	Total Trade
2020-21	772.56	526.79	1,299.35
2021-22	893.03	1,001.87	1,894.90
2022-23	807.00	954.74	1,761.74
2023-24	670.37	1,075.65	1,746.02
2024-25	614.30	1,533.95	2,148.26

Source: DGCIS

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